

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514

IB-3173/ND/2019

IA/1745/2023, IA/3047/2024, IA/6183/2023, IA/6301/2022, IA/1549/2023

IN THE MATTER OF:

Swastik Pipe Ltd.

.....Applicant

Vs.

Emkay Automobiles Industries Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 12.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Vishal Sharma, Ms. Priyanka Mandal, Advs. in
IA/1549/2023

For the Respondent :
For the RP : Mr. Arvind Nayyar, Sr. Adv. Mr. Akshay, Mr. Amar
Vivek, Ms. Ritika Gaur, Ms. Damini Srestha, Mr.
Aditya Gauri, Mr. Anant Jain, Advs. in
IA/1745/2023

For the SBI : Mr. Kunal Tandon, Ms. Bhavna Vijay, Advs.

For the EPFO : Mr. BB Pradhan, Mr. Ravindra Vikram, Advs. in
IA/1549/2023

ORDER

IA/1745/2023:-

Ld. Sr. Counsel on behalf of the Resolution Professional is present and submitted that in terms of order dated 10.06.2024, they have filed the requisite affidavit along with the convenience proforma and which is available on the e-

portal. Affidavit on behalf of the SRA under Section 29A is available on page no. 136 of the Plan application. Order in this matter is **reserved**.

IA/6183/2023:-

Ld. Counsel on behalf of the Applicant is present and submitted that in terms of order dated 30.04.2024, they have filed their written submissions. However, their written submissions are not available on the e-portal. Ld. Counsel on behalf of the Applicant is directed to approach the Registry and cure the defects, if any, so that the same is reflected on the e-portal within three days. Ld. Sr. Counsel on behalf of the Resolution Professional is present and submitted that they filed their written submissions which is available on the e-portal. Order in this matter is **reserved**.

IA/3047/2024:-

Ld. Counsel on behalf of the Ld. Counsel on behalf of the Applicant is present and submitted that this application has now become infructuous and the same is **dismissed as infructuous**.

IA/6301/2022 & IA/1549/2023:-

List all these applications on **27.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)